NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 415/2017 in C.P. No. 195/241-242-246/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Sanjay Attara

Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: Section 241-242-246 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

SIGNATURE

DINTANKAMAIMUNA F.C.A.

1. With Krahenh Snajanwah Sn.

20. Ad FCA

Taso cate

2. PAVAN S-GODIANACA ADVOCATE RESPONDENT Mulling

3 Amand Jagnot

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned FCA Mr. Divyang Majmudar present for Applicant. Learned Advocate Mr. Pavan Godiawala present for Original Respondent no. 2. Learned Advocate Mr. Anand Yagnik present for Original Respondent no. 1 in IA 415/2017. None present for other Respondents.

Proof of service of copy of application on Respondent no. 4 filed.

None appeared for Respondent no. 4.

Respondents shall file their reply on or before 21.12.2017 serving a copy in advance to other side.

List the matter on 22.12.2017 for hearing.

MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

MEMBER JUDICIAL